

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

C.P.(IB)139/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **BANK OF BARODA V/s MR. JITENDRA V**
KIKAVAT PERSONAL GUARANTOR CD
M/S MAHAVIR ROADS AND
INFRASTRUCTURE PVT. LTD.

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Kairav Trivedi present for the Financial Creditor as well as RP.
2. Mr. Siddharth Shankar, Advocate i/b Agarwal and Dhanuka Legal appeared for the Personal Guarantor.
3. Written notes of arguments of the Personal Guarantor is taken on record.
4. Heard and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna